

Hotel accommodation and Tourism Infrastructure

672. SHRI SANTOSH BAGRODIA:

SHRI KALRAJ MISHRA:

Will the Minister of TOURISM be pleased to state:

- (a) the sites in the country that have been identified as World Heritage Sites by the UNESCO;
- (b) the fiscal incentives provided by Government to promote accommodation and tourism infrastructure at such sites;
- (c) whether it is a fact that such incentives are available only to Star-rated hotels;
- (d) if so, how many such accommodations have come up ever since the inception of such incentives; and
- (e) whether Government would consider extending similar fiscal incentives to budget accommodations and guest houses?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) List of United Nations Educational Scientific & Cultural Organisation (UNESCO) declared World Heritage Sites is given in the Statement (See below).

(b) to (e) Construction of hotels is primarily a private sector activity and highly capital intensive with a long gestation period. In the budget of 2008-09, a five year tax holiday was announced for two, three and four star hotels that are established in specified districts which have UNESCO-declared 'World Heritage Sites' except the revenue districts of Mumbai and Delhi. The hotel should be constructed and start functioning during the period April 1, 2008 to March 31, 2013.

Statement

List of UNESCO declared world heritage sites

Sl. No.	Name of the Site	State
1	2	3
1	Ajanta Caves (1983)	Maharashtra
2	Eilora Caves (1983)	Maharashtra
3	Agra Fort (1983)	Uttar Pradesh
4	Taj Mahal (1983)	Uttar Pradesh
5	Sun Temple, Konarak (1984)	Orissa
6	Group of monuments at Mahabalipuram (1984)	Tamil Nadu
7	Churches & Convents of Goa (1986)	Goa
8	Group of temples, Khajuraho (1986)	Madhya Pradesh
9	Group of monuments at Hampi (1986)	Karnataka
10	Group of Monuments, Fatehpur Sikri (1986)	Uttar Pradesh

1	2	3
11	Group of temples, Pattadakal (1987)	Karnataka
12	Elephanta Caves (1987)	Maharashtra
13	Great Living Chola temples at Thanjavur Gangaikondacholapuram and Darasuram (1987 & 2004)	Tamil Nadu
14	Buddhist Monuments at Sanchi (1989)	Madhya Pradesh
15	Humayun Tomb, Delhi (1993)	Delhi
16	Qutab Minar Complex, Delhi	Delhi
17	Mountain Railway of India (1999, 2005)	West Bengal & Tamil Nadu
18	Mahabodhi Temple, Bodhgaya (2002)	Bihar
19	Prehistoric Rock shelters of Bhimbetka (2003)	Madhya Pradesh
20	Champaner-Pavagarh Archaeological Park (2004)	Gujarat
21	Chhatrapati Shivaji Terminus (formerly Victoria Terminus) (2004)	Maharashtra
22	Red Fort (2007)	Delhi
Natural Sites		
1	Kaziranga National Park (1985)	Assam
2	Manas Wild Life Sanctuary (1985)	Assam
3	Keoladeo National Park (1985)	Rajasthan
4	Sunderban National Park (1987)	West Bengal
5	Nanda Devi and Valley of Flowers National Parks (1988, 2005)	Uttarakhand

Categorisation of Five Star Hotels

673. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of TOURISM be pleased to state:

(a) whether there is an Act of Parliament or any executive order in force for categorisation of five star hotels in the country;

(b) on what basis and under what law the categorization of five star hotels is being done at present;

(c) the essential criteria or requirement prescribed, if any; and

(d) the details thereof?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (d) The Ministry of Tourism under its 'Guidelines' revised in 2003, categorizes hotels under various Star/ Heritage categories including five star hotels based on the standards of facilities and services offered by the hotel.